

R.O.C.Nos.569/2014/RG-B2
& 789-A/2014-B2

DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 54 / 2014

I

The Government in G.O.(Ms.).No.217, Home (Courts.II) Department, dated 02.04.2013 have issued orders sanctioning the constitution of Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Tiruvannamalai in Tiruvannamalai District in the cadre of District Judge along with 21 Magalir Neethi Mandrams (Fast Track Mahila Court) for exclusive trial of cases of offences against women in the cadre of District Judge in various Districts.

Thiru A.Manivel, XVI Additional Judge, City Civil Court, Chennai is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Tiruvannamalai in Tiruvannamalai District in the said newly sanctioned Court.

II

The Government in G.O.Ms.No.516, Home (Courts.II) Department, dated 16.07.2013 have issued orders sanctioning the constitution of 13 Family Courts in the cadre of District Judge one each at Dindigul, Erode, Tirunelveli, Sivagangai, Tiruvallur, Kancheepuram at Chengalpattu, Villupuram, Vellore, Tiruchirappalli, Dharmapuri, Tiruvarur, Virudhunagar at Srivilliputhur and The Nilgiris at Uthagamandalam.

Thiru J.Justin David, Presiding Officer, Labour Court, Tiruchirappalli, who has been appointed on transfer as Judge, Family Court, Tiruchirappalli in G.O.(2D.).No.70, Home (Courts.II) Department, dated 12.03.2014 is transferred and posted as Judge, Family Court, Tiruchirappalli in the newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 08.04.2014.

Sd/- P.KaLAIYARASAN,
REGISTRAR GENERAL.

NOTIFICATION No. 55 / 2014**I**

The District Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below:

<i>Sl. No</i>	<i>Name and Designation</i> <i>(1)</i> <i>Thiru / Tmt. Selvi</i>	<i>Transferred and posted as</i> <i>(2)</i>
1	B.Gokuldass, Principal District Judge, Madurai.	Chief Judge, Court of Small Causes, Chennai vice Thiru C.Raghavan, transferred.
2	G.Saravanan, Chairman, Sales Tax Appellate Tribunal, Chennai.	Principal District Judge, Kancheepuram @ Chengalpattu vice Thiru M.Mony, transferred.
3	M.Mony, Principal District Judge, Kancheepuram @ Chengalpattu.	Sessions Judge, Sessions Court for Exclusive Trial of Bomb Blast Cases, Chennai at Poonamallee vice Thiru V.Ramasamy, transferred.
4	R.Rajasekaran, Registrar (Admn), Madurai Bench of Madras High Court, Madurai.	Principal District Judge, Madurai vice Thiru B.Gokuldass, transferred.
5	M.N.Mohammed Ali, District Judge, Tiruvarur.	Principal District Judge, Thanjavur vice Thiru R.Sethumadhavan, transferred.
6	A. Zakir Hussain, Presiding Officer, III Additional Labour Court, Chennai.	District Judge, Tiruvarur vice Thiru M.N.Mohammed Ali, transferred.
7	C. Padmanabhan, District Judge, Tiruvannamalai.	II Additional District Judge (CBI Cases), Coimbatore vice Thiru H.Joseph David, transferred.
8	C. Raghavan, Chief Judge, Court of Small Causes, Chennai.	District Judge, Tiruvannamalai vice Thiru C.Padmanabhan, transferred.
9	K.V.Senthur Pandian, Sessions Judge, Sessions Court for Trial of Bomb Blast Cases, Coimbatore	Additional District Judge & Presiding Officer, Principal Special Court under E.C. Act, Madurai in the existing vacancy.

Sl. No	Name and Designation (1) <u>Thiru / Tmt. Selvi</u>	Transferred and posted as (2)
10	M. Suresh Viswanath, IV Additional District Judge, Madurai.	Sessions Judge, Sessions Court for Trial of Bomb Blast Cases, Coimbatore vice Thiru K.V.Senthur Pandian, transferred.
11	R. Hemalatha, Judge, II Additional Special Court for Exclusive Trial of Cases under NDPS Act, Madurai.	Additional District Judge, Kancheepuram @ Chengalpattu in the existing vacancy.
12	Alamelu Natarajan, III Additional District Judge, Coimbatore.	I Additional District Judge, Vellore in the existing vacancy.
13	V. Sivasubramanian, III Additional District Judge, Tiruppur @ Dharapuram.	III Additional District Judge, Coimbatore vice Ms.Alamelu Natarajan, transferred.
14	H.Joseph David, II Additional District Judge (CBI cases), Coimbatore.	IV Additional District Judge, Coimbatore Thiru G.Ilangovan, transferred.
15	J. Krishnamoorthy, I Additional Judge (TADA), City Civil Court, Chennai.	VIII Additional Judge (CBI Cases), City Civil Court, Chennai vice Thiru S.Vanangamudy, retiring on 30.04.2014.AN.
16	T. Rajasekaran, Sessions Judge, Mahalir Neethi Mandram (Fast Track Mahila Court), Tiruvarur.	I Additional District Judge(PCR), Thanjavur vice Thiru T.Ponprakash, transferred.
17	R.Anburaj, Sessions Judge, Mahalir Neethi Mandram (Fast Track Mahila Court), Dharmapuri.	Sessions Judge, Mahalir Neethi Mandram (Fast Track Mahila Court), Tiruvarur vice Thiru T.Rajasekaran, transferred.
18	V.Ramamurthy, Judge, I Additional Special Court for Exclusive Trial of cases under NDPS Act, Chennai.	Additional District Judge & Presiding Officer, Principal Special Court under EC Act, Chennai in the existing vacancy.
19	T.Ponprakash, I Additional District Judge (PCR), Thanjavur.	Principal District Judge, Ramanathapuram in the existing vacancy.

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II

The Hon'ble The Acting Chief Justice is pleased to make the following appointment in the Madurai Bench of the Madras High Court, Madurai :

Thiru M.Jothiraman, I Additional District Judge, Madurai is transferred and posted on other duty as Registrar (Administration), Madurai Bench of Madras High Court, Madurai vice Thiru R.Rajasekaran, transferred.

III

The relieving and joining instructions to the aforesaid officers will be issued later.

HIGH COURT, MADRAS.
DATED: 08.04.2014.

Sd/- P.KaLAIYARASAN,
REGISTRAR GENERAL.